

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 323

1151/252/ND/2018

IN THE MATTER OF:

M/s. Income Tax Officer

.....APPLICANT/PETITIONER

Vs.

M/s. Trianksha Tradelinks Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 252 Companies Act 2013

Order delivered on 03.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the IT Dept.

: Senior Standing Counsel Zoheb Hossain,
Jr Standing Counsel Sanjeev Menon

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **03.07.2023.**

Sd/-

(Court Officer)